

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

STARRED QUESTION NO:46
ANSWERED ON:26.02.2015
EXPORT OF HANDICRAFTS
Singh Shri Bhola

Will the Minister of TEXTILES be pleased to state:

- (a) The number of registered units exporting handicrafts along with the concessions/ facilities provided to them, State-wise;
- (b) The details of Indias share in the international market in handloom sector;
- (c) The details of handicrafts exported and foreign exchange earned therefrom during each of the last three years and the current year, country-wise;
- (d) whether any decline has been registered in the export of handicrafts during the above period; and
- (e) if so, the details thereof and the steps taken by the Government for increasing the export of handicrafts ?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF TEXTILES
(SHRI SANTOSH KUMAR GANGWAR)

(a) to (e): A statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) to (e) of Lok Sabha Starred Question No. 46 for answer on 26.02.2015.

(a): The Export Promotion Council for Handicrafts (EPCH) and Carpet Export Promotion Council (CEPC) which are companies registered under Section 25 of Companies Act and are working under the aegis of Ministry of Textiles deal with registration of units exporting Handicrafts, and handmade carpets and other floor coverings respectively. The total number of exporting units registered with EPCH and CEPC is as under:-

i) Export Promotion Council for Handicrafts 7,891

ii) Carpet Export Promotion Council 2,263

The state-wise details of registered units exporting handicrafts and hand-made carpets along with other floor coverings is at Annexure-I.

The following incentives/facilities are available to these units:-

(i) Under Focus Product Scheme (FPS), approximately 109 items of handicrafts are entitled for incentive from 5% to 7% of FOB value of exports in the form of duty credit scrip.

(ii) Under Focus Market Scheme (FMS), handicrafts are entitled for benefit if exported to listed focus markets in the form of duty credit scrip at the rate of 3% of FOB value of exports depending upon the market.

(iii) Duty drawback is also available on Handicraft items from 2% to 12% on various product categories.

(iv) Assistance provided for participation in International Fairs/Exhibitions.

(b): As per records of Handloom Export Promotion Council which is another export promotion council dealing with export of handloom products, India commands about 95% share of the total handloom products produced in the world.

(c) to (e): Factual position on export of handicrafts as well as hand-made carpets during the period 2011-12 to 2014-15 (upto September) is given at Annexure-II and Annexure-III. As can be seen, there has been no decline and, on the contrary, exports have increased

Further, the following steps been taken by Government to to increase the exports of handicrafts include:-

participations in fairs/exhibitions abroad;

- # thematic display and live demonstration of handicrafts in exhibitions abroad;
- # organizing buyer-seller meets in India and abroad;
- # brand image promotion of Indian handicrafts abroad through seminars and publicity,
- # awareness programmes about technology, packaging and export policies in India to exporters;
- # organizing Indian Handicrafts & Gifts Fairs as well as product specific shows ,
- # providing assistance under Market Development Assistance and Market Access Initiative Schemes of Ministry of Commerce.